

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-249
IB-807/ND/2020

IN THE MATTER OF:

OMNI DISTRIBUTORS

Vs.

KARN LAMINATORS PRIVATE LIMITED

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 24.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: CS Suraj Sharma

For the Respondent

: Adv. Ateepriya Bhatia

ORDER

Due to paucity of time, list the matter on **29.01.2021**.

Sd/-
(K.K. VOHRA)
MEMBER (T)

Sd/- 21
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)